### **RAJYA SABHA**

Saturday, the 3rd October, 1964/the 11th Asvin 1886 (Saka)

The House met at eleven of the clock, THE DEPUTY CHAIRMAN i.i the Chair.

## ORAL ANSWERS TO QUESTIONS

### अंदनान तथा निकोबार द्वीप समूह के लिए कालेज

\*५६० श्री भगवत नारायण भागव : क्या शिक्षा मंत्रो यह बताने की कृपा करेंगे कि क्या यह सच है कि अन्दमान तथा निकोबार द्वीप समूह में कोई कालेज नहीं है; यदि हां, तो वहां कब तक कालेज चालू करने का विचार है ?

#### i [COLLEGE FOR ANDAMAN AND NICO-BAR ISLANDS

\*560. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state whether it s <sup>a</sup> fact that there is no college in the Andaman and Nic'obar Islands; if so, by when a college is proposed to be started there?]

शिक्षा मंत्री (श्री एम० सी० चागला) जो हां। उस द्वीप समूह में कालेज खोलने का फिलहाल कोई विचार नहीं है। जब सेकण्डरी परोक्षा उत्तीर्ण करने वाले विद्या-थियों की संख्या के श्राधार पर कालेज खोलना उचित प्रतीत होगा तब उस पर विचार किया जा सकेगा।

7 [THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): Yes, Mad im At present there is no proposal to open a college in the Islands. Sucli a

t[] English translation. 785

step could be considered when the number of students passing the Secondary Examination justifies it.]

to Questions

श्री भगवत नारायण भागंव: क्या में यह जान सकता हूं कि हायर सेकेंड्री स्कूल्स वहां पर इस समय कितने हैं ग्रीर सन् १९६४ में कितने विद्यार्थियों ने हायर सेकेंड्री का इम्तहान पास किया ?

SHRI M. C. CHAGLA; There are three higher secondary schools in the Islands, one for girls, one for boys in Port Blair and one in Car Nicobar. The output of these schools—about 30 per year—does not at present justify the opening of a college in the Islands.

श्री भगवत नारायण भागंव: जो लड़के या लड़कियां वहां से हायर सेकेंड्री की परीक्षा पास करके कालेज में पढ़ना चाहें, तो उनके लिए क्या व्यवस्था है?

श्री एम० सी० चागला : हम उनको स्कालरिशप देते हैं। सन् १६६१-६२ में ४३ स्कालरिशप दिये गये, सन् १६६२-६३ में ४३ दिये गये और सन् १६६३-६४ में ४२ दिये गये।

# IRREGULARITIES IN THE HINDUSTAN INSECTICIDES LTD., NEW DELHI

\*561. SHRI A. D. MANI: Will the Minister of Petroleum and Chemicals be pleased to state:

Ca) whether it is a fact that some ten Members of Parliament have brought to the notice of Government serious irregularities in the working of the Hindustan Insecticides Limited, New Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM ANI> CHEMICALS (SHRI O, V. ALAGESAN>: (a) Yes, Madam.

(b) As the matter is still under 1 examination it is not possible to 1 furnish the details at this stage.

SHRI A. D. MANI: Madam, some of the allegations made by M.Ps. relate to the promotion of a number of ! men, which has undermined confidence. This is a matter of fact and the Minister should be in a position! to say whether such promotions have been made in a haphazard manner in the factory.

ALAGESAN: Madam, the SHRI O. V. point that the hon. Member men- j tions is only one of the points which | have been raised by the M.Ps. that i visited this factory. They have raised other points also. All these points axe under examination by the Board. I may also inform the House that subsequently the Committee on Public j Undertakings, paid a to the same factory. They have also raised certain points. All these things will be enquired into and duly reported Parliament.

SHEH FARIDUL HAQ ANSARI: j Madam, may I know whether these j promotions have been made according to some rules or there are no rules for making these promotions?

SHRI O. V. ALAGESAN: There are certain rules of course and these promotions take place under those rules. But the M.Ps. have pointed out that there are no clear-out rules and policies. That is one of the points that 1 they have raised. So I said that these points along with others are under examination.

SHRI A. D. MANI: Madam, I am not satisfied with the Minister's reply i lhat the matter is under examination, These are certain questions on which information is required. For example, one of the allegations made is that in! the Defence Colony for the Managing Director residential accommodation \ has been secured at Rs. 15,000 a year j when he could have very well stayed j somewhere in the factory compound, j Is that a fact or not?

SHRI O. V. ALAGESAN: That is a j fact, Madam. The hon. Member may go on raising one point after another, but we are awaiting the reaction of the management itself with regard! to this. The Managing Director was living somewhere near or within the premises of the factory but later on it was found that it would be better to have the office elsewhere and so he moved on there. And the other things will be duly considered and reported.

SHRI G. M. MIR: I would 'ike to know from the hon. Minister when these serious irregularities in the working of the Hindustan Insecticides Limited were brought to the notice of the Government by the Members of Parliament, and what is the reason for such a long delay in finding an answer for this question?

SHRI O. V. ALAGESAN: The hon. Member perhaps said that there has been delay. I said, Madam, that subsequently the Committee on Public Undertakings, also paid a visit to the factory. They have also made some remarks. We are awaiting their report.

SHRI G. M. MIR When was it brought to the notice of the Government?

SHRI O. V. ALAGESAN: Madam, I do not have the point of time. We are aware that the hon. Members of Parliament paid a visit and they have submitted their report. We have got a copy of the report. We have asked the management to submit their explanation. They have placed it before their Board and further action is also being taken; it will be duly reported to the House.

SHRI V. M. CHORD!A: May I know how long it will take to have full consideration?

SHRI O. V. ALAGESAN: Madam, it should not take long.

THE DEPUTY CHAIRMAN; Not long. How long is not long? (J?i:er-ruption). Next question.

#### SENIORITY OF ASSISTANTS

\*S62. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to

- (a) whether it is a fact that the seniority of Assistants is not determined strictly from the date of confirmation in Grade IV and lhat Assistants directly recruited become senior to Assistants promoted from ranks and confirmed much earlier; and
- (b) if so, whether Government propose to revise the existing rules regarding seniority?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME **AFFAIRS** (SHRI L. N. MISHRA): (a) and yb). Seniority in the Assistants' Grade is fixed in accordance with the provi sions of Rule 18, II read with the Schedule of the Secretariat Service Rules, 1962, a copy of which is laid on the Table of the House. [See Appendix XL IX, No. 58].

A direct recruit is eligible for confirmation on successful completion of his probation while a promo tee can be confirmed from the date of vacancy or the date of his continuous officiation whichever is later.

There is no good ground for revising the

र्थाः विमलकुमार मन्नालालजीः चौरड्याः क्या श्रीमन, इस बात की अनुमति नहीं करते कि जो ब्रादमी पहले कनफर्म हो जाना है उससे जो ब्रादमी यूर पीर एपर सीर से बाद में आ करके नियक्त होता है वह सीनियर हो जाता है ? तो यह जो गलती है बा फर्क है, इसको दूर करने में क्या कठिनाई 8 ?

श्री ललित नारायण मिश्र : यह गुलत नहीं है। यह सही है क्योंकि जो यू० पी० एस० सी० के द्वारा डाइरेक्ट रेऋटमेन्ट से ग्राते हैं वे पर्मानेन्ट वैकेसीज पर ग्राते हैं और जो डिपार्टमेन्टल प्रोमोशन से झाते उनको जैसे जैसे वैकेंसी हाती जाती है जगह मिलती जाती है। तो इसमें कोई गलत बात नहीं है।

श्री विमलकुमार मन्नालालजी चौरडिया : क्या यह बात सही नहीं है कि जो विभागीय कर्मचारी सन् १६५४ या १६५६ में किसी पद पर नियक्त कर दिया गया ग्रौर उसी समान पद पर पब्लिक सर्विस कमिशन की मार्फत कोई कर्मचारी सन ११६१ में ग्राया, तो सभी ऐसी व्यवस्था है कि जो कर्मचारी सन १६६१ में ग्राया वह सन १६५६ से उसी पद पर नियक्त कर्मचारी से सीनियर हो जाता है ? ऐसी स्थिति में इसको ठीक क्यों कहा जाता है ?

श्री ललित नारायण मिश्रः मैं एक बात बता दं कि कनफर्मेशन से सीनियरिटी ग्रीर तरक्की में कोई रुकावट नहीं होती है। अगर पहले भी कोई कनफर्म हो जाता है तो उससे प्रोमोशन में किसी को कोई नक्सान नहीं होता है। जो सन् १६४४ ग्रीर १६५६ की बात कही गई है, उसका मुझे पता नहीं है ग्रौर उसकी सूचना चाहता हूं।

شرى پياوے لال كويل دطالب،: کیا میں یہ جان سکتا ہوں کہ ایسے كتفے اسستينت هيں جو كه پندرة اور بیس حال سے اس پد پر هیں۔ اور ان کو کسی قسم کا پرموشن نہیں دیا گدا

<sup>†[ ]</sup> Hindi transliteration.